

Pharganj, New Delhi in 1956-57 which were later on sold;

(b) if so, whether those quarters were sold by auction;

(c) if not, the reasons therefor; and

(d) the persons to whom those quarters were sold?

The Minister of Health (Dr. Sushila Nayar): (a) No.

(b) to (d). Do not arise.

Government Quarters in Devnagar, New Delhi

1213. Shri Jedhe: Will the Minister of Works and Housing be pleased to state:

(a) whether it is a fact that Government have banned major repairs being carried out in Government quarters in Devnagar, Karolbagh, New Delhi;

(b) if so, the reasons therefor;

(c) when Government propose to lift this ban; and

(d) the number of quarters lying unallotted for over one year for want of major repairs?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) No.

(b) and (c). Do not arise.

(d) One quarter, which is structurally unsafe, has been lying vacant for about one year.

Third Plan Outlay for States

1214. Shri V. V. Thevar: Will the Minister of Planning be pleased to state:

(a) the total Third Plan outlay for each State under the State sector; and

(b) the allocation made for each State for industries and roads separately?

The Minister of Planning (Shri B. R. Bhagat): (a) and (b). Attention of Hon. Member is invited to

Statement B-II (pages 740—745) in the printed report on the Third Five Year Plan, a copy of which was placed on the Table of the House.

Revenue Realised from Excise Duties

1215. Shri Narendra Singh Mahida: Will the Minister of Finance be pleased to state:

(a) the total amount of revenue realised on various items on which excise duties are levied and collected by the Central Government in the first six months of the current financial year;

(b) the amount collected by way of excise duty and additional excise duty on mill-made cloth and power loom cloth separately during the period; and

(c) the name of any Government publication which gives the statistics on revenue collection?

The Minister for Finance (Shri T. Krishnamachari): (a) and (b). A statement is placed on the Table of the House. [*Placed in Library. See No. LT-3595*][64].

(c) The names of Government publications are:—

(i) Review of the Central Excise Administration in India (Annual) published under the authority of Central Board of Excise & Customs. Reviews upto the year 1960-61 have been issued so far.

(ii) Customs and Excise Revenue statement of Indian Union (Monthly) published by Department of Commercial Intelligence and Statistics, Calcutta. Statements upto the month of June, 1964 have been issued so far.

Subsidised Rental Housing Scheme in Kerala

1216. { Shri A. V. Eaghavan:
Shri Pottakkatt:

Will the Minister of Works and Housing be pleased to state:

(a) the progress made in Kerala to implement the subsidised rental housing scheme;